

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. App. (AT) (Ins) No. 983 of 2019

In the matter of:

Nirmal Kumar Agarwal

.....**Appellant**

Vs

State Bank of India & Ors.

.....**Respondents**

Present:

For Appellant:-Mr. Ramji Srinivashan, Sr. Advocate with Mr. Anup Kumar,
Mr. Shikhar Singh and Mr. Magan Seth, Advocates

For Respondent :- None

ORDER

26.02.2020:- The Respondent No. 1 seeks further time and is allowed extension of time by one week to file Additional Affidavit as per last order.

Post the Appeal for Hearing on **26th March, 2020** at serial No. 1

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Venugopal M.)
Member (Judicial)

(Shreesha Merla)
Member (Technical)

SC/NN